

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-12-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has been served but no one has entered appearance.

Original records have been received from the High Court as well as Trial Court.

Registry to process the matter for listing before the Hon'ble Court, as per rules. In the meantime, the Ld. Advocate, Mr. Niteen Kr. Sinha, appearing on behalf of Mr.Sanjay Kr. Dubey, Advocate-on-record for respondent Nos.2 and 3 may file vakalatnama within two weeks, as last opportunity, and the Ld. Counsel for the appellant to serve complete set of pleadings with proof of service of pleadings upon the Ld. Counsel for the said respondents within one week. Parties may also file additional documents in the meantime.

List again on 7.2.2018.

KAPIL MEHTA
Registrar
14.12.2017

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